

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 559 of 2020

IN THE MATTER OF:

Mahender Kumar Khandelwal

...Appellant

Versus

Power Finance Corporation Ltd. & Anr.

...Respondents

Present:

For Appellant :

**Ms. Ranjana Roy Gawai, Mr. Pervinder Tanwar and
Mr. Vineet Kumar, Advocates**

For Respondent :

**Mr. Bishwajit Dubey, Ms. Sanskriti Sidana and
Ms. Shrideepa Bhattacharyya, Advocates**

ORDER

(Through Virtual Mode)

21.08.2020 Ms. Ranjana Roy Gawai, Advocate representing the Appellant submits that the arguing counsel Mr. Gaurav Pachnanda is unable to join today. She seeks an adjournment. On request the appeal is adjourned.

List the matter 'for hearing' on **7th September, 2020** at 12.00 Noon.

**[Justice Bansi Lal Bhat]
Acting Chairperson)**

**[V.P. Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

/ns/gc/